

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/13524/2025	M/S. H R CONSTRUCTIONS PVT LTD. VS DIRECTOR IN CHARGE MD, ROURKELLA STEEL PLANT	MILAN KUMAR SWAIN VS	// ()	AOD20250000260C202500001
2	D-BLAPL/10035/2025	AJU@CHENTI@CHATURBHUJA NAIK VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /157 /2023 () //	AOD20240000581C202500038
3	D-BLAPL/10037/2025	KAMIRUDDIN S.K VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA G.R.P. /71 /2024 () //	AOD20240000001C202500097
4	D-BLAPL/10038/2025	DILLIP NAYAK @ DILLIP NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHUBAN /444 /2024 () //	AOR20220001245C202500021
5	D-BLAPL/10040/2025	DILLIP NAYAK @ DILLIP NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KABISURYANAGAR /493 /2024 () //	AOR20220001245C202500020
6	D-BLAPL/10041/2025	SOURAV MAHANANDA @ PANDA VS STATE OF ODISHA	PRASANNA KUMAR NEGI VS	DEOGAON /29 /2025 () //	AOR20230001276C202500006
7	D-BLAPL/10042/2025	AJU @ CHENTI @ CHATURBHUJA NAIK VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /138 /2023 () //	AOD20240000581C202500036
8	D-BLAPL/10043/2025	AJU@CHENTI@CHATURBHUJA NAIK VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /194 /2023 () //	AOD20240000581C202500040
9	D-BLAPL/10044/2025	SANTOSH PARIDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /170 /2013 () //	AOD20240000242C202500053
10	D-BLAPL/10047/2025	AJU @ CHENTI @ CHATURBHUJA NAIK VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /164 /2023 () //	AOD20240000581C202500039
11	D-BLAPL/10048/2025	MANOJ GOUDA @ MANU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /437 /2023 () //	AOD20240000242C202500052

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/10053/2025	SARAT KUMAR DEY @ KALIA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /120 /2023 () //	
13	D-BLAPL/10054/2025	JATIN BEDSETH VS STATE OF ODISHA	DUSHMANTA SAHOO VS	PHIRINGIA /98 /2023 () //	
14	D-BLAPL/10055/2025	SAMUEL CYRIL LAKRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-3 /282 /2024 () //	
15	D-BLAPL/10057/2025	SONU KHARA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	ORKEL /72 /2023 () //	
16	D-BLAPL/10058/2025	MD. SAHIL VS STATE OF ODISHA	TRILOCHAN NANDA VS	RENGALI /217 /2023 () //	
17	D-BLAPL/10059/2025	RAJESH SONI VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //	
18	D-BLAPL/10061/2025	RABIRAJ SINGH @ RABIRAJ SINGH PARIHAR VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //	
19	D-BLAPL/10062/2025	AJAYA DEVANAND GADPAYEL VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /74 /2021 () //	
20	D-BLAPL/10066/2025	PRAMOD KUMAR MALLICK @ MANTU VS STATE OF ODISHA	SANGRAM KESHARI BURMA VS	MANCHESWAR P.S. /363 /2021 () //	
21	D-BLAPL/10069/2025	RATAN DAS @ BANUA VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	CHANDABALI /46 /2023 () //	
22	D-BLAPL/10072/2025	KALIA @ KALANDI @ ARAKHITA PARIDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BARI RAMACHANDRAPUR /572 /2024 () //	AOR20220003722C202500041
23	D-BLAPL/10073/2025	RABINDRA POWER	PRANAB RANJAN CHHATOI	LATHOR /143 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/10077/2025	RABINDRA POWER	PRANAB RANJAN CHHATOI	PATNAGARH /208 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/10078/2025	RABINDRA POWER	PRANAB RANJAN CHHATOI	PATNAGARH /176 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/10091/2025	BISHAL KARMAKAR	SK. ZAFARULLA	JASHIPUR /286 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/10094/2025	PAPU NAYAK @ GENDU	SANTOSH KUMAR MAHANTY	KABISURYANAGAR /437 /2023	AOD20240000242C202500054
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/10095/2025	SAGAR PATTANAYAK	SAPAN KUMAR LENKA	Maitri Vihar PS /18 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/10097/2025	MANGU SAHU	SAPAN KUMAR LENKA	Maitri Vihar PS /11 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/10100/2025	SANI DEEPA	SURYAKANTA DWIBEDI	GOCHHAPADA /130 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/10102/2025	MANAS KUMAR DANGUA @ MANASH DANGUA @ BHUNYAKA	SURYAKANTA DWIBEDI	GANIA /10 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/10103/2025	RANJAN DAS	SURYAKANTA DWIBEDI	RASGOBINDPUR /243 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/10108/2025	ANJANI PARDHI	SURYAKANTA DWIBEDI	SARANGADA /109 /2024	AOR20220001245C202500022
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/10113/2025	PINKY MEHER @ SAKUNTALA	DIBYA PRAKASH MISHRA	SAMBALPUR TOWN /118 /2024	AOR20220002454C202500040
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/10129/2025	STATE OF ODISHA JAYANTA NAIK VS	MANORANJAN DAS VS	// DHENKANAL SADAR /814 /2024 ()	AOR20220000053C202500030
36	D-BLAPL/10134/2025	STATE OF ODISHA LACHA MADI VS	UMESH CHANDRA DORA VS	// MOTU /153 /2024 ()	
37	D-BLAPL/10137/2025	STATE OF ODISHA SUNIL MOURYA VS	GOREKHANATH DAS VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /69 /2024 ()	
38	D-BLAPL/10140/2025	STATE OF ODISHA SHYAMA KATIA VS	SUBHASISH DAS VS	// / 0 ()	
39	D-BLAPL/10141/2025	STATE OF ODISHA SAROJ KUMAR PATEL VS	BHABANI SHANKAR DASPARIDA VS	// LAIKERA /418 /2024 ()	
40	D-BLAPL/10142/2025	STATE OF ODISHA PARESH KUMAR HATI VS	JNYANANANDA PANDA VS	// JUNAGARH /240 /2025 ()	
41	D-BLAPL/10145/2025	STATE OF ODISHA SHANKARSHAN BEHERA @ SHANKAR VS	TARA PRASAD MOHAPATRA VS	// BETNOTI /40 /2025 ()	
42	D-BLAPL/10146/2025	STATE OF ODISHA RABINDRA SAHU @ TUNA SAHU VS	JNYANANANDA PANDA VS	// KEGAON /46 /2025 ()	
43	D-BLAPL/10148/2025	STATE OF ODISHA GOUTAM KUMAR SONI VS	SOUMYA RANJAN DAS VS	// SECTOR-7 /156 /2024 ()	
44	D-BLAPL/10154/2025	STATE OF ODISHA DHANESWAR CHHATRIA VS	PRASANNA KUMAR NEGI VS	// LOISINGHA(BOLANGIR) /230 /2024 ()	AOR20230001276C202500007
45	D-BLAPL/10155/2025	STATE OF ODISHA MOHAMMAD TAUSIF ALAM VS STATE OF ODISHA	SWARAJ PATEL VS	// SUNDARGARH TOWN /55 /2025 () //	AOR20220000246C202500021

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/10157/2025	FIROJ GOCHHAYAT @ FIROJ KUMAR GOCHHAYAT VS STATE OF ODISHA	DIPTIMAYEE LENKA VS	KUJANGA /113 /2025 () //	AOD20240000324C202500004
47	D-BLAPL/10160/2025	SK. RAFIQUE @ SK. RAFIBUL @ KATIBABU @ NANAKULDEEP MOHANTY VS STATE OF ODISHA	VS	MARINE PS AT BALARAMGADI /3 /2021 () //	AOD20240000012C202500072
48	D-BLAPL/10163/2025	AJIT KUMAR SENAPATI VS STATE OF ODISHA	SANJIT MISHRA VS	KUMBHARAPARA /114 /2025 () //	
49	D-BLAPL/10164/2025	CHINTU @ CHINTUNA @ TAPAS SWAIN VS STATE OF ODISHA	DIPTIMAYEE LENKA VS	KUJANGA /113 /2025 () //	AOD20240000324C202500005
50	D-BLAPL/10171/2025	SURESH SAHU @ HIMANSHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LOISINGHA(BOLANGIR) /279 /2024 () //	
51	D-BLAPL/10174/2025	RANJITA NAIK VS STATE OF ODISHA	BIKASH KUMAR DASH VS	/ /0 () //	
52	D-BLAPL/10176/2025	MUKESH SETHI VS STATE OF ODISHA	BIKASH KUMAR DASH VS	/ /0 () //	
53	D-BLAPL/10183/2025	MD. JUNEID VS STATE OF ODISHA	PRAVASH PUJAREE PARIDA VS	NAYAPALLI P.S. /46 /2025 () //	
54	D-BLAPL/10184/2025	NARENDRA SINGH VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	INFOCITY PS /281 /2023 () //	
55	D-BLAPL/10187/2025	KOSAMINI PARDHI @ KOSAMINI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SARANGADA /109 /2024 () //	
56	D-BLAPL/10188/2025	DEBARAJ SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BARGARH /415 /2024 () //	
57	D-BLAPL/10190/2025	BUDHIA @ JAYARAM ROURAY	AMLAN SHAKTI PAUL	JANKIA P.S. /50 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/10192/2025	NIDRA DIGAL	RABI NARAYAN MOHANTY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/10195/2025	PRATAP KERKETTA ALIAS LEPA	GYANENDRA CHANDRA SWAIN	SUNDARGARH SADAR /312 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/10198/2025	SANJUKTA @ SANJULATA DWIBEDY	PRIYA RANJAN MISHRA	BHANDARIPOKHARI /128 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/10201/2025	TAPAN KUMAR SWAIN	HEMANTA KUMAR RATSINGH	BIRIDI PS /40 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/10202/2025	SATHA ROUSTRAY @SATHIA RAUSTRAY	AMLAN SHAKTI PAUL	BANAPUR P.S. /232 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/10205/2025	BALAKRUSHNA DEHURY	DIBYAJYOTI SAHOO	PHULBANI SADAR /5 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/10206/2025	BUDHIA @ JAYARAM ROUSTRAY	AMLAN SHAKTI PAUL	JANKIA P.S. /159 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/10207/2025	RIPUN @ SOUMYARANJAN SAHOO	DEBASISH PATNAIK	N.T.P.C. /140 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/10208/2025	BIJAYA GOLDAR	SISIR DAS	LAXMISAGAR P.S. /518 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/10209/2025	SUBA KHORA	SURYAKANTA DASH	NANDAPUR /121 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/10212/2025	DHIREN JENA @ BIREN	BIDYALOK MOHAPATRA	RAYAGADA /77 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-BLAPL/10213/2025	STATE OF ODISHA PINTU @ SANTOSH ROUTRAY VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /254 /2024 ()	
70	D-BLAPL/10215/2025	STATE OF ODISHA PRIMANSU SEKHAR MARTHA @ SITU VS	SURYAKANTA DWIBEDI VS	// FATEGARH /276 /2024 ()	
71	D-CMAPL/13394/2025	STATE OF ODISHA HADIBANDHU DAS VS	ADV VS	// // ()	AOR20230000802C202500026
72	D-CMAPL/13464/2025	STATE OF ODISHA SOUMITRA MANDAL VS	ADV. VS	// // ()	
73	D-CMAPL/13549/2025	NILIMA MANDAL BHIKARI CHARAN SAHOO VS	PRASANT KUMAR KHUNTIA VS	// // ()	
74	D-CMAPL/13552/2025	STATE OF ODISHA SHREE JAGANNATH RICE MILL,JAGATSINGHPUR VS	PRASANT KUMAR KHUNTIA VS	// // ()	
75	D-CMP/13427/2025	ORISSA STATE CIVIL SUPPLIES CORPORATION, KHURDA NIBEDITA RATHA VS	GOPINATH MISHRA VS	// // ()	
76	D-CMP/13473/2025	R.KRANTI KIRAN SUJAY SHANKER SINGHDEO VS	RAJENDRA KUMAR MUND VS	// // ()	AOD20230000313C202500015
77	D-CMP/13476/2025	PUSPA KUMARI DEVI PRATAP CHANDRA NIMAI VS	RAMESH CHANDRA PRADHAN VS	// // ()	AOR20220001914C202500007
78	D-CMP/13502/2025	BHASKAR NAYAK BISHNUPRIYA PANDA VS	ABHISHEK DASH VS	// // ()	
79	D-CMP/13509/2025	M/S. STALWART PROJECTS PVT. LTD., KHURDA GOPAL CHANDRA BARIK VS	GANYA RANJAN MAHAPATRA VS	// // ()	
		SARAT CHANDRA BARIK		//	

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CMP/13519/2025	RAMACHANDRA BEHERA VS HRUDANANDA BEHERA	AJAYA KUMAR JENA VS	// 0 //	
81	D-CMP/13525/2025	DILIP KUMAR AGRAWAL @ BANKA VS KRISHNA CHANDRA AGRAWAL @ BANKA	SARATHI JYOTI MOHANTY VS	// 0 //	AOR20250000161C202500008
82	D-CMP/13529/2025	PARTHAPRATIMA RAY VS PRADEEP CHANDRA RAY	AJODHYA RANJAN DASH VS	// 0 //	
83	D-CMP/13534/2025	MANOJ KUMAR RAUTRAY VS SANTOSH KUMAR NAYAK	SHIB SHANKAR MOHANTY VS	// 0 //	
84	D-CMP/13542/2025	SUBHAKANT SAHOO VS SOMANATHA DAS	DEBA NARAYAN PATTNAIK VS	// 0 //	
85	D-CONTC/13401/2025	JASHOBANTI MOHAPATRA VS SHALINI PANDIT, IAS	LALIT SAHU VS	// 0 //	
86	D-CONTC/13415/2025	NRUSINGHA CHARAN MOHAPATRA VS RUPA NARAYAN DAS,DIRECTOR,DIRECTORATE OF TREASURIES AND INSPECTION, ODISHA,BBSR	ADV. VS	// 0 //	
87	D-CONTC/13416/2025	KAPILA CHARAN SAHOO VS SHALINI PANDIT, IAS	MIHIR KUMAR DASH VS	// 0 //	
88	D-CONTC/13436/2025	SUBBRAT KUMAR BACHHINI VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
89	D-CONTC/13443/2025	BIBHUDATTA NAYAK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
90	D-CONTC/13444/2025	JYOTSNA DASH VS PRIYANKA NAHAKA,ADDITIONAL TAHASILDAR	ADV. VS	// 0 //	
91	D-CONTC/13452/2025	MANAGOVINDA SENA	PRABIN DAS	//	

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		ANU GRAG,IAS		//	
92	D-CONTC/13457/2025	BASANTI BISWAL	ADV.	//	
		VS	VS	()	
		ARVIND AGRAWAL, IAS		//	
93	D-CONTC/13461/2025	KRISHNA PRATAP SINGH	DUSHMANTA SAHOO	//	
		VS	VS	()	
		R.L.KHATEEK,CHIEF MANAGER		//	
94	D-CONTC/13463/2025	AKBAR ALI SAHA	ADV.	//	
		VS	VS	()	
		PRACHI TANAYA GIRI,DISTRICT EDUCATION OFFICER,BALASORE		//	
95	D-CONTC/13483/2025	SUVENDU SEKHAR ROUT	ADV.	//	
		VS	VS	()	
		SURENDRA KUMAR,IAS		//	
96	D-CONTC/13486/2025	SANJAYA KUMAR SAHOO	ADV.	//	
		VS	VS	()	
		SHANTI SWARUP MITRA,TAHASILDAR		//	
97	D-CONTC/13504/2025	SANTOSH KUMAR DASH	ADV	//	AOD20230000737C202500027
		VS	VS	()	
		CHITHRA ARUMUGAM , I.A.S., PRINCIPAL SECY, LABOUR AND ESI DEPTT		//	
98	D-CONTC/13523/2025	KAUSHALYA MISHRA	ADV	//	AOR20220001303C202500009
		VS	VS	()	
		BANABIHARI DINDA,BDO,DHAMNAGAR		//	
99	D-CONTC/13530/2025	BIKRAM PRADHAN	ADV.	//	
		VS	VS	()	
		ANANYA DAS,IAS		//	
100	D-CONTC/13547/2025	SARMISTHA SWAIN	BIDYALOK MOHAPATRA	//	
		VS	VS	()	
		RAJESH PRAVAKR PATIL,IAS		//	
101	D-CRLA/10031/2025	SIBA BEHERA	BIBHU PRASAD DAS	PIPLI /175 /2017	AOD20240000539C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLA/10056/2025	BACHAN DIGAL	BIBHU PRASAD CHHUALSINGH	DARINGBADI /57 /2016	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CRLA/10109/2025	STATE OF ODISHA SANJEEV KUMAR VS	RAKESH KUMAR DAS VS	// // ()	AOR20220001298C202500004
104	D-CRLA/10150/2025	STATE OF ODISHA ITIBRATA DAS VS	DEBAKANTA MOHANTY VS	// //0 ()	
105	D-CRLA/10153/2025	SRIPATI CHARAN BADAJENA SURESH PANDA VS	BISWORANJAN SWAIN VS	// BIRMITRAPUR /48 /2024 ()	
106	D-CRLA/10156/2025	STATE OF ODISHA ITIBRATA DAS VS	DEBAKANTA MOHANTY VS	// //0 ()	
107	D-CRLMA/10070/2025	SRIPATI CHARAN BADAJENA PURUSOTTAM DAS VS	SUDHASHREE PASAYAT VS	// MARSHAGHAI /258 /2022 ()	
108	D-CRLMC/10028/2025	STATE OF ODISHA SAILABALA MISHRA VS	PARTHA SARATHI DAS VS	// POLASARA PS /255 /2023 ()	AOD20240000364C202500051
109	D-CRLMC/10046/2025	STATE OF ODISHA SAGAR RANJAN PRADHAN VS	SUKANTA KUMAR DALAI VS	// SAHID NAGAR P.S. /79 /2017 ()	AOD20240000306C202500051
110	D-CRLMC/10060/2025	STATE OF ODISHA LAMBODAR BEHERA VS	MAHES DAS VS	// BALLIGUDA /102 /2018 ()	
111	D-CRLMC/10079/2025	STATE OF ODISHA SUSHIL BHOI @ SUSHIL CH. BHOI VS	BHABANI SHANKAR DASPARIDA VS	// BELTUKURI /23 /2020 ()	
112	D-CRLMC/10080/2025	STATE OF ODISHA PRATAP KUMAR SATAPATHY VS	CHIRANJIB ROUT VS	// BIKRAMPUR FCI /250 /2021 ()	
113	D-CRLMC/10084/2025	STATE OF ODISHA PRATAP KUMAR SATAPATHY VS STATE OF ODISHA	CHIRANJIB ROUT VS	// TALCHER TOWN /356 /2021 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRLMC/10086/2025	CHINTAMANI NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /7 /1999 () //	
115	D-CRLMC/10088/2025	PRATAP KUMAR SATAPATHY VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /236 /2021 () //	
116	D-CRLMC/10098/2025	NIBASH CHANDRA NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	PAHALA /232 /2022 () //	
117	D-CRLMC/10112/2025	TARANI MALLIK VS STATE OF ODISHA	RAKESH KUMAR DAS VS	BANKI /383 /2024 () //	AOR20220001298C202500003
118	D-CRLMC/10115/2025	PARSURAM ROUTRAY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202500091
119	D-CRLMC/10128/2025	RAJENDRA NAIK @ JOSAHABANTA NAYAK @ YASABANT KUMAR PUDHIA VS STATE OF ODISHA	ABHINAV KUMAR PUDHIA VS	LANJIGARH /26 /2020 () //	AOD20240000603C202500009
120	D-CRLMC/10130/2025	ARUP AVISHEK BEHERA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	KHARIAR /78 /2023 () //	
121	D-CRLMC/10144/2025	DILIP KUMAR PADHI VS SUBODH KUMAR JENA	CHITTA RANJAN PATTNAIK VS	//0 () //	
122	D-CRLMC/10167/2025	BHABANI SHANKAR LENKA VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	BHARATPUR PS /428 /2024 () //	
123	D-CRLMC/10175/2025	RAMESH KUMAR BEHURIA VS CENTRAL BUREAU OF INVESTIGATION,BBSR	RAJAT KUMAR PANDA VS	BHUBANESWAR CBI /15 /2022 () //	
124	D-CRLMC/10177/2025	RABINDRA @ RABINDER KUMAR DANDPAT VS STATE OF ODISHA	SURYAKANTA DASH VS	RUPSA /85 /2024 () //	
125	D-CRLMC/10182/2025	MANOJ KUMAR PADHI	SURAJ MOHANTY	VIGILANCE PS (BERHAMPUR) /5 /2015	

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
126	D-CRLMC/10186/2025	SUMANTA KUMAR MOHAPATRA	SURAJ MOHANTY	PURUSHOTTAMPUR /472 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/10117/2025	SOUDAMINI ROUT	AMIYA KUMAR TARAI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/10143/2025	LEESARANI MOHAPATRA @ MAHAPATRA	GOREKHANATH DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/10159/2025	BAKULI DEBNATH	AMIT PRASAD BOSE	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/10161/2025	JAYASHREE SAHU	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/10180/2025	HEMANTA KUMAR SAHU	BHARAT BHUSAN ROUSTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLREV/10135/2025	POTNURU SRINIVAS RAO	RABINDRA NATH PRUSTY	/ /0	
		VS	VS	()	
		MUCHETI RAMESH		//	
133	D-CRLREV/10136/2025	D.PREM	SIDHARTHA SANKAR RAY 2	AMBADOLA /284 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-FAO/13462/2025	BISHWANATH MEHER	SUKANTA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-MACA/13431/2025	D.M., M/S. NATIONAL INSURANCE CO. LTD., CUTTACK	PRAMOD KUMAR TRIPATHY	/ /	
		VS	VS	()	
		NIHARIKA JENA		//	
136	D-MATA/13535/2025	LAXMIDHAR NATH	DEBA NARAYAN PATTNAIK	/ /	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-RPFAM/13438/2025	KSHYAMAPRAVA NATH BAPI @ BIRENDRA BEHERA VS LIZA @ JAYATRI BEHERA	CHITTA RANJAN PATTNAIK VS	// // 0 //	
138	D-RSA/13428/2025	SAMBARI PRADHAN VS HEAD, OSCOM, INDIAN RARE EARTHS LTD., GANJAM	DHANANJAYA MUND VS	// 0 //	
139	D-RSA/13435/2025	GOPALO PRADHANO VS INDIAN RARE EARTHS LTD., GANJAM	DHANANJAYA MUND VS	// 0 //	
140	D-RSA/13478/2025	M PRAMILA VS MADDI KALYANI	C. ANANDA RAO VS	// 0 //	AOD20250000195C202500006
141	D-RSA/13500/2025	LATARANI RAY VS ANUPAMA DAS	SAIBRATA RATH VS	// 0 //	
142	D-WA/13384/2025	STATE OF ODISHA VS BHAGYADHAR DAS	BIMBISAR DASH, A.G.A. VS	// 0 //	LOD20240000194C202500163
143	D-WA/13468/2025	NATIONAL HEALTH MISSION, ODISHA VS KAMINI MAHAKUL	RAMDAS ACHARY VS	// 0 //	
144	D-WA/13492/2025	STATE OF ODISHA VS MINATI NATH	AISHWARYA DASH, A.S.C. VS	// 0 //	LOD20240000172C202500156
145	D-WA/13493/2025	STATE OF ODISHA VS JASHOBANTI PATEL	AISHWARYA DASH, A.S.C. VS	// 0 //	LOD20240000200C202500165
146	D-WA/13496/2025	STATE OF ODISHA VS KAUSHIK PANDA	DEBASIS TRIPATHY, A.G.A. VS	// 0 //	LOD20240000172C202500157
147	D-WA/13497/2025	STATE OF ODISHA VS GANESWAR NATH	JATESWAR NAYAK, A.G.A. VS	// 0 //	LOD20240000200C202500166

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WA/13507/2025	AJAYA KUMAR SARANGI VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	// () //	
149	D-WA/13510/2025	STATE OF ODISHA VS LAXMIDHAR SAHOO	AISHWARYA DASH, A.S.C. VS	// () //	LOD20240000194C202500165
150	D-WA/13526/2025	AGE TANDI VS REVENUE AND DISASTER MANAGEMENT DEPARTMENT.ODISHA	GHANASHYAM DASH VS	// () //	AOD20240000821C202500016
151	D-WA/13528/2025	STATE OF ODISHA VS PRAMILA DAS	SAROJ KUMAR JEE,A.G.A VS	// () //	LOD20240000200C202500168
152	D-WA/13532/2025	STATE OF ODISHA VS MACHHINDRA KUMAR MEHER	SAROJ KUMAR JEE, A.G.A. VS	// () //	LOD20240000172C202500158
153	D-WA/13533/2025	SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS SOUBHAGINI SAMAL	ADVOCATE GENERAL VS	// () //	LOD20240000194C202500166
154	D-WA/13551/2025	DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, KUNTI VS CHITRASEN PRADHAN	PROV. JUDGE, KUNTI VS	// () //	LOD20240000194C202500164
155	D-WP(C)/13385/2025	LAXMIKANTA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202500050
156	D-WP(C)/13386/2025	SIPRARANI MUDULI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	AOD20250000180C202500019
157	D-WP(C)/13387/2025	SRADHANJALI JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202500055
158	D-WP(C)/13388/2025	DILLIP KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202500048
159	D-WP(C)/13389/2025	DILLIP KUMAR SAHOO	SUKANTA KUMAR DALAI	//	AOD20240000306C202500046

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-WP(C)/13390/2025	ZONAL MANAGER, INDIAN BANK DILLIP KUMAR SAHOO	SUKANTA KUMAR DALAI	//	AOD20240000306C202500053
		VS	VS	()	
161	D-WP(C)/13391/2025	STATE OF ODISHA GOURANGA BEHERA	UMAKANT SAHOO	//	AOD20240000001C202500094
		VS	VS	()	
162	D-WP(C)/13392/2025	STATE OF ODISHA MIHIR KUMAR DAS	NIRANJAN LENKA	//	
		VS	VS	()	
163	D-WP(C)/13393/2025	PUNJAB NATIONAL BANK, BBSR SRABAN KUMAR ROUL	NIRANJAN LENKA	//	
		VS	VS	()	
164	D-WP(C)/13395/2025	STATE OF ODISHA NITYANANDA MANDOI	MANAS KUMAR CHAND	//	
		VS	VS	()	
165	D-WP(C)/13396/2025	STATE OF ODISHA RAKESH KUMAR MISHRA	SUKANTA KUMAR DALAI	//	AOD20240000306C202500047
		VS	VS	()	
166	D-WP(C)/13397/2025	STATE OF ODISHA PRADIPTA KUMAR PANDA	SANJIV JOSHI	//	AOD20230000409C202500003
		VS	VS	()	
167	D-WP(C)/13398/2025	STATE OF ODISHA NIRANJAN BEHERA	PADMA LOCHAN MOHANTY	//	AOR20240000071C202500002
		VS	VS	()	
168	D-WP(C)/13399/2025	COLLECTOR, BALASORE CHAKANANDA KAMPA	PRASANTA KUMAR JOSHI	//	AOR20230000684C202500011
		VS	VS	()	
169	D-WP(C)/13400/2025	STATE OF ODISHA MAKARA MANDOI	MANAS KUMAR CHAND	//	
		VS	VS	()	
170	D-WP(C)/13402/2025	STATE OF ODISHA PRAMOD BHUJABAL	MANAS KUMAR CHAND	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/13403/2025	STATE OF ODISHA MADAN MOHAN PATRA VS	SANJIV JOSHI VS	// // ()	AOD20230000409C202500002
172	D-WP(C)/13404/2025	STATE OF ODISHA ANIL KUMAR SAHU VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500054
173	D-WP(C)/13405/2025	STATE OF ODISHA BIKRAM KISHORE SAHOO VS	ARUN KUMAR PATRA VS	// // ()	
174	D-WP(C)/13406/2025	STATE OF ODISHA GOURANGA MANDOI VS	MANAS KUMAR CHAND VS	// // ()	
175	D-WP(C)/13407/2025	STATE OF ODISHA HRUDANANDA NAYAK VS	AKSHYA KUMAR BEHERA VS	// // ()	
176	D-WP(C)/13408/2025	STATE OF ODISHA RAMACHANDRA TRIPATHY VS	SATYABRATA SENAPATI VS	// // ()	
177	D-WP(C)/13409/2025	STATE OF ODISHA RANJAN KUAMR SINGH VS	TUNA SAHU VS	// // ()	
178	D-WP(C)/13410/2025	ICICI BANK LTD., KHURDA SIRLA RAJESWARI @ S.RAJESWARI VS	MOHAMMED RIAZ VS	// // ()	
179	D-WP(C)/13411/2025	STATE OF ODISHA PRINCIPAL, M/S.SUDDHANANDA RESIDENTIAL POLYMER VS	ARENICHANDRACHENA VS	// // ()	
180	D-WP(C)/13412/2025	PRESIDING OFFICER, LABOUR COURT, BBSR JITENDRA KUMAR NAYAK VS	ASHOK KUMAR MOHAPATRA VS	// // ()	
181	D-WP(C)/13413/2025	EXECUTIVE ENGINEER, TPCODL, PURI SANJIB KUMAR BEHERA VS	AJIT CH MOHAPATRA VS	// // ()	
		SAHADEV SETHI		//	

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/13414/2025	M/S FIREWATTER DISTILLERIES PVT. LTD., RAYAGUDA VS STATE OF ODISHA	ADARAJA PRASANNA DAS VS ABHILASH MISHRA	// 0 //	
183	D-WP(C)/13417/2025	P.KASINATH VS UNION OF INDIA	ABHILASH MISHRA VS GYANA RANJAN SETHI	// 0 //	
184	D-WP(C)/13418/2025	BHAGABAN BISWAL VS STATE OF ORISSA	GYANA RANJAN SETHI VS SUKANTA KUMAR DALAI	// 0 //	
185	D-WP(C)/13419/2025	M/S. MILAN AGENCY VS REGIONAL MANAGER, UCO BANK,BHUBANESWAR	SUKANTA KUMAR DALAI VS SUKANTA KUMAR DALAI	// 0 //	AOD20240000306C202500057
186	D-WP(C)/13420/2025	SATYAPIR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS SUKANTA KUMAR DALAI	// 0 //	AOD20240000306C202500056
187	D-WP(C)/13421/2025	NARENDRA PRATAP SEKHAR DEO VS COMMISSIONER OF ENDOWMENTS, ODISHA, KHURDA	AMIYA KUMAR MISHRA VS AMIT KUMAR SAA	// 0 //	
188	D-WP(C)/13422/2025	RABINDRA KUMAR DAS VS STATE OF ODISHA	AMIT KUMAR SAA VS SUDHASHREE PASAYAT	// 0 //	
189	D-WP(C)/13423/2025 WP(C)/9449/2025	SHANTANU KUMAR PADHAN VS STATE OF ODISHA	SUDHASHREE PASAYAT VS SUDHASHREE PASAYAT	// 0 //	
190	D-WP(C)/13424/2025	RANJITA MAHUNTA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS LAXMIKANTA MOHANTY	// 0 //	
191	D-WP(C)/13425/2025	ITEESHREE ROUT VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS LAXMIKANTA MOHANTY	// 0 //	
192	D-WP(C)/13426/2025	RANJIT KUMAR MOHAKHUD VS THE STATE OF ODISHA	NEELAKANTHA PANDA VS LAXMIKANTA MOHANTY	// 0 //	
193	D-WP(C)/13429/2025	MAMATA DAS	LAXMIKANTA MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/13430/2025	ITEESHREE SWAIN	LAXMIKANTA MOHANTY	//	
	WP(C)/9447/2025	VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/13432/2025	SENIOR JOURNALISTS ASSOCIATION, ODISHA (SJA) PRAKASH MOHAPATRA	PRAYUSH MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/13433/2025	PRAKASH MOHAPATRA	GOPINATH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/13434/2025	DEBENDRA NATH DAS	SOMA PATNAIK	//	
		VS	VS	0	
		THE AUTHORIZED OFFICER-CUM-CHIEF MANAGER, UNION BANK OF INDIA, UMFB BRANCH, BBSR			
198	D-WP(C)/13437/2025	CHINMAYEE MOHAPATRA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		BRANCH MANAGER, CNH INDUSTRIAL CAPITAL LTD., BBSR		//	
199	D-WP(C)/13439/2025	MANMATH KUMAR TOLA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		REGIONAL TRANSPORT OFFICER, BALASORE		//	
200	D-WP(C)/13440/2025	MANORANJAN DAS	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		SAMMAAN CAPITAL LTD		//	
201	D-WP(C)/13441/2025	SANGRAM KU MOHAPATRA	SUBHASU SAMAL	//	
		VS	VS	0	
		M/S. BLACK DIAMOND PROFESSIONAL CAR CARE SERVICE, BOLANGIR		//	
202	D-WP(C)/13442/2025	BIKASH KUMAR DHAL	UMESH CHANDRA DORA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/13445/2025	SURENDRA ROHIDAS	SIDHARTH SHANKAR PADHY	//	
		VS	VS	0	
		THE CHIEF COMMISSIONER , GST , CENTRAL EXCISE AND CUSTOMS , BHUBANESWAR ZONE			
204	D-WP(C)/13446/2025	DILLIP KUMAR SAHOO	AKSHAYA KUMAR PANDEY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/13447/2025	STATE OF ODISHA BIJAYA KUMAR SAHOO VS	SANGRAM JENA VS	// // 0	
206	D-WP(C)/13448/2025 WP(C)/9455/2025	STATE OF ODISHA PRASANNA KU. MOHANTY VS	SUBRAT KUMAR KAR VS	// // 0	
207	D-WP(C)/13449/2025	STATE OF ODISHA PRADEEP KUMAR NAYAK VS	SANGRAM JENA VS	// // 0	
208	D-WP(C)/13450/2025 WP(C)/9463/2025	STATE OF ODISHA SARAT CH. MOHAPATRA VS	SUBRAT KUMAR KAR VS	// // 0	
209	D-WP(C)/13451/2025	STATE OF ODISHA HARIBALLAV DASH VS	PRAKASH KUMAR ROUT VS	// // 0	
210	D-WP(C)/13453/2025	STATE OF ODISHA SUJATA ORAM VS	MANOJA KUMAR KHUNTIA VS	// // 0	
211	D-WP(C)/13454/2025	STATE OF ODISHA UPENDRA DASH ADHIKARI VS	TRILOCHAN PANIGRAHI VS	// // 0	
212	D-WP(C)/13455/2025	CHIEF ADMINISTRATOR LORD JAGANNATH TEMPLE MAHAPRABHU BIJE MANAGING COMMITTEE, PURI LINGARAJ MAHANKUDA VS	DEBENDRA KUMAR BEHERA VS	// // 0	
213	D-WP(C)/13456/2025	STATE OF ODISHA PRASHANT KUMAR SAHU VS	UMA CHARAN MISHRA VS	// // 0	
214	D-WP(C)/13458/2025	LIFE INSURANCE CORPORATION OF INDIA LTD SK.BASA VS	MAHESWAR MOHANTY VS	// // 0	
215	D-WP(C)/13459/2025	STATE OF ODISHA TUNI SINGH VS	SIDHARTHA MISHRA VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :03/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/13460/2025	KANCHAN NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //	
217	D-WP(C)/13465/2025	DEBDYUTI DUTTA VS ODISHA FOREST DEVELOPMENT CORPORATION LTD	NIRMAL KUMAR DAS VS	// 0 //	
218	D-WP(C)/13466/2025	DILLIP KUMAR MOHANTA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
219	D-WP(C)/13467/2025	KHIROD PRASAD ROUT VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// 0 //	
220	D-WP(C)/13469/2025	BAIKUNTHA BHUJABAL VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //	
221	D-WP(C)/13470/2025	M/S. TATA PROJECTS LTD., KHURDA VS UNION OF INDIA	ADHIRAJ MOHANTY VS	// 0 //	
222	D-WP(C)/13471/2025	RATANI MALLICK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
223	D-WP(C)/13472/2025	BALABHADRA BHUJABAL VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //	
224	D-WP(C)/13474/2025	KISHORE CHANDRA MAJHI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
225	D-WP(C)/13475/2025	DHRUBA CHARAN MANDOI VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //	
226	D-WP(C)/13477/2025	DASARATHI MISHRA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
227	D-WP(C)/13479/2025	MAHENDRA PANDA	SURESH KUMAR CHOUDHURY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
228	D-WP(C)/13480/2025	SRI SRI GATESWAR DEV AND MAA PARBATI RABI CHANDRA DOMB	THAKURANI BIJE, BIANLA, PURI SAMANTA BHUYAN	// //	
		VS	VS	0	
229	D-WP(C)/13481/2025	STATE OF ODISHA DILLIP KUMAR DAS	RABINDRA KUMAR PATTANAİK	// //	
		VS	VS	0	
230	D-WP(C)/13482/2025	UNION OF INDIA SUNASIRA DOMB	ASIT KUMAR NAYAK	// //	
		VS	VS	0	
231	D-WP(C)/13484/2025	STATE OF ODISHA RABINDRA KUMAR PATTANAİK	LAXMAN PRADHAN	// //	
		VS	VS	0	
232	D-WP(C)/13485/2025	UNION OF INDIA HAREKRUSHNA DAS	MAHESWAR MOHANTY	// //	
		VS	VS	0	
233	D-WP(C)/13487/2025	STATE OF ODISHA HAREKRUSHNA DAS	MAHESWAR MOHANTY	// //	
		VS	VS	0	
234	D-WP(C)/13488/2025	STATE OF ODISHA NARAYAN CHANDRA SAHOO	ASHOK KUMAR SARANGI	// //	
		VS	VS	0	
235	D-WP(C)/13489/2025	STATE OF ODISHA HAREKRUSHNA DAS	MAHESWAR MOHANTY	// //	
		VS	VS	0	
236	D-WP(C)/13490/2025	STATE OF ODISHA BAIDYANATH RELIABLE MOTORS, GANJAM	SIDHARTHA SANKAR RAY	// //	
		VS	VS	0	
237	D-WP(C)/13491/2025	AUTHORISED OFFICER, STATE BANK OF INDIA, STRESSED ASSESTS RECOVERY BRANCH, BBSR HAREKRUSHNA DAS	MAHESWAR MOHANTY	// //	
		VS	VS	0	
238	D-WP(C)/13494/2025	STATE OF ODISHA HAREKRUSHNA DAS	MAHESWAR MOHANTY	// //	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/13495/2025	STATE OF ODISHA PRANABANDHU GOCCHAYAT VS	SASANKA SEKHAR PAIKRAY VS	// // 0	
240	D-WP(C)/13498/2025	STATE OF ODISHA JAYACHANDRA SAHU VS	JITENDRA KUMAR MISHRA (2) VS	// // 0	
241	D-WP(C)/13499/2025	STATE OF ODISHA M/S SNBD AND CONSTRUCTION, JAKHAPURA, JAJPUR VS	URAMTA MISHRA VS	// // 0	
242	D-WP(C)/13501/2025	UNION OF INDIA S.KEERTHI KUMAR VS	ASHOK KUMAR PANIGRAHI VS	// // 0	
243	D-WP(C)/13503/2025	UNION OF INDIA MAHANTA KAUSAL KISHORE DAS VS	SUNKURU SUDHAKAR RAO VS	// // 0	
244	D-WP(C)/13505/2025	THE COMMISSIONER OF ENDOWMENTS , ORISSA M/S. AKSHILANTH TRIPATHY, FCI SQUARE, KANDHAMALU	HANU DATTA PANDA VS	// // 0	
245	D-WP(C)/13506/2025	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEW DELHI DEBASISH DAS VS	SUBHENDU KUMAR NAYAK VS	// // 0	
246	D-WP(C)/13508/2025	STATE OF ODISHA BASANT KUMAR GIRI VS	AMIT PRASAD BOSE VS	// // 0	
247	D-WP(C)/13511/2025	STATE OF ODISHA DASARATH BEHERA VS	SAIBRATA RATH VS	// // 0	
248	D-WP(C)/13512/2025	STATE OF ODISHA KAMAL AGRAWAL VS	AMIT PRASAD BOSE VS	// // 0	
249	D-WP(C)/13513/2025	STATE OF ODISHA DR. RITA RAY VS	SAIBRATA RATH VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/13514/2025	JANA SMALL FINANCE BANK LIMITED VS CHIEF JUDICIAL MAGISTRATE , KHORDHA	BIBHUTI BHUSAN SWAIN VS	// 0	
251	D-WP(C)/13515/2025	BIJAYA BHUJABAL VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0	
252	D-WP(C)/13516/2025	TILOTAMA DIGAL VS UNION OF INDIA	SUSANTA KUMAR LENKA VS	// 0	
253	D-WP(C)/13517/2025	KRUSHNA CHANDRA MUDULI VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0	
254	D-WP(C)/13518/2025	SHASHANKA SEKHAR JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0	
255	D-WP(C)/13520/2025	NILAKANTHA MANDOI VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0	
256	D-WP(C)/13521/2025	BARUNA KUMAR SAHU VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0	
257	D-WP(C)/13522/2025	PRASANT CHOUDHARY VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0	
258	D-WP(C)/13527/2025	PRASANTA KUMAR SAHU VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0	
259	D-WP(C)/13531/2025	SUNIL PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0	
260	D-WP(C)/13536/2025	MOUSUMI SUCHARITA SAMAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0	
261	D-WP(C)/13537/2025	BHIMA ROHIDAS	ASWINI KUMAR DASH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		HARIPRIYA ROHIDAS @ CHINMAYEE ROHIDAS		//	
262	D-WP(C)/13538/2025	TAPAS KUMAR DAS	SHIB SHANKAR MOHANTY	//	
		VS	VS	()	
		KASINATH MALLICK		//	
263	D-WP(C)/13539/2025	SCHOOL MANAGING COMMITTEE OF GOPALPUR U.P. Bhubaneswar	KANAK MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/13540/2025	NIRUPAMA MOHANTA	SASWATI MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/13541/2025	MANOJ KUMAR MOHAPATRA	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		MANAGING DIRECTOR , ODISHA COOPERATIVE HOUSING CORPORATON , BHUBANESWAR/		//	
266	D-WP(C)/13543/2025	JHARANA DIGAL	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/13544/2025	SCHOOL MANAGING COMMITTEE OF HARIPUR U.P. Bhubaneswar	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/13545/2025	MAMATA PARIDA	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/13546/2025	SUNITA SAHU	KHAN MAHMOODUL HASAN NIAMATI	//	
		VS	VS	()	
		UNION BANK OF INDIA		//	
270	D-WP(C)/13548/2025	RATHI STEEL AND POWER LTD, NEW DELHI	SATYA SMRUTI MOHANTY	//	
		VS	VS	()	
		SECY, DEPT. OF ENERGY AND INDUSTRIES, GOVT OF ODISHA, BBSR		//	
271	D-WP(C)/13550/2025	SOUMYA KANTA MANDAL	BIPLABA P.B. BAHALI	//	
		VS	VS	()	
		ODISHA STATE BAR COUNCIL, CUTTACK		//	
272	D-ABLAPL/10029/2025	RANJAN PAL	MANORANJAN DAS	NIHALPRASAD /57 /2025	AOR20220000053C202500025
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/10030/2025	STATE OF ODISHA BIDYDHAR PAL VS	MANORANJAN DAS VS	// NIHALPRASAD /57 /2025 ()	AOR20220000053C202500027
274	D-ABLAPL/10032/2025	STATE OF ODISHA RAJESH KUMAR DALAI @ MANGULI VS	SANTOSH KUMAR MOHANTY VS	// BRAMHA BARADA /45 /2025 ()	AOR20220000053C202500026
275	D-ABLAPL/10033/2025	STATE OF ODISHA NAFIS UDDIN VS	RAJENDRA NARAYAN ROUT VS	// BARPALLI /84 /2025 ()	AOR20220001558C202500068
276	D-ABLAPL/10034/2025	STATE OF ODISHA NARAHARI SINGH VS	DIBAKAR BISWAL VS	// KAMARDA /44 /2025 ()	AOR20220002449C202500002
277	D-ABLAPL/10036/2025	STATE OF ODISHA SK. MORAD HOSSAIN @ SK. MORAD VS	RAJENDRA NARAYAN ROUT VS	// PURUNABAZAR /66 /2025 ()	AOR20220001558C202500071
278	D-ABLAPL/10039/2025	STATE OF ODISHA GANESH BARIK VS	RAJENDRA NARAYAN ROUT VS	// KHAIRA /77 /2025 ()	AOR20220001558C202500070
279	D-ABLAPL/10045/2025	STATE OF ODISHA BODDI SEKHAR VS	SUKANTA KUMAR DALAI VS	// BHEDEN /68 /2025 ()	AOD20240000306C202500049
280	D-ABLAPL/10049/2025	STATE OF ODISHA SHYAM @ SHYAMA PANDE VS	LALIT SAHU VS	// BINIKA /32 /2024 ()	
281	D-ABLAPL/10050/2025	STATE OF ODISHA SARATA BERIHA VS	GHANASHYAM DASH VS	// // ()	AOD20240000821C202500015
282	D-ABLAPL/10051/2025	STATE OF ODISHA SHEK KAUSAR VS	MANAS KUMAR CHAND VS	// KHURDA P.S. /117 /2025 ()	
283	D-ABLAPL/10052/2025	STATE OF ODISHA AKHAYA KUMAR ROUT VS	MANAS KUMAR CHAND VS	// PATTAMUNDAI /82 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/10063/2025	RAMA CHANDRA KANHAR VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /31 /2025 () //	
285	D-ABLAPL/10064/2025	JITENDRA PARIDA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	BALIMI /65 /2025 () //	
286	D-ABLAPL/10065/2025	LAKESH PRADHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	NARASINGHPUR /49 /2025 () //	
287	D-ABLAPL/10067/2025	BENUDDHAR JENA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	NARASINGHPUR /49 /2025 () //	
288	D-ABLAPL/10068/2025	KANHU CHARAN DAS @ KANHA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	NAYAPALLI P.S. /125 /2025 () //	
289	D-ABLAPL/10071/2025	ELIO GAMANGO VS STATE OF ODISHA	LAMBODOR ACHARI VS	SURADA /126 /2025 () //	
290	D-ABLAPL/10074/2025	KANCHANBALA @ KANCHAN PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	KENDRAPARA SADAR /330 /2024 () //	AOR20220002710C202500005
291	D-ABLAPL/10075/2025	SANTOSH MALLICK @ BUTHI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /120 /2025 () //	AOR20240001059C202500001
292	D-ABLAPL/10076/2025	SWAPNARANI DALEI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BHOGRAI /271 /2024 () //	AOD20240000012C202500071
293	D-ABLAPL/10081/2025	MIR GULAM MURTAZA @ JADU @ MIR MRUTUJA VS UNION OF INDIA	SATYABRATA DASH VS	/ /0 () //	
294	D-ABLAPL/10082/2025	SUSANTA BAL VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BANSADA /81 /2025 () //	AOR20220001207C202500048
295	D-ABLAPL/10083/2025	BAIKUNTH BALIARSINGH	SANTOSH KUMAR SAMANTARAY	KHURDA SADAR /86 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/10085/2025	GYANA RANJANA MAHAKUD	SK. ZAFARULLA	BERHAMPUR /34 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/10087/2025	SK. SOHEB ALLI @ SOHEB ALLI	AMULYA RATNA PANDA	BRAMHA BARADA /42 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/10089/2025	KANTHESWAR KANHAR	AMULYA RATNA PANDA	PHIRINGIA /23 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/10090/2025	KRISHNA PRASAD KESARI	SIDHARTHA DAS	JODA /69 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/10092/2025	BISWA PRASAD BARIK	AMLAN MOHANTY	BALICHANDRAPUR /89 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/10093/2025	ASHIS RANJAN PRADHAN	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /76 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/10096/2025	LAGNAJIT MANGARAJ @BILUA	AMLAN SHAKTI PAUL	KHURDA MODEL /118 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/10099/2025	TUNA @ RANGADHAR BAL	PRADEEP KUMAR DAS	BANSADA /81 /2025	AOR20220001207C202500047
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/10101/2025	DIBYA RANJAN SAHOO @ ARJUN SAHOO	SURYAKANTA DWIBEDI	FATEGARH /72 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/10104/2025	M. MADHUSUDAN REDDY @ MANOHAR REDDY	MANOJ KUMAR MOHANTY	NIHALPRASAD /52 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/10105/2025	SANTOSH KUMAR SAHOO	SUSANTA KUMAR BARAL	KHUNTUNI /203 /2024	AOR20220001297C202500089
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/10106/2025	STATE OF ODISHA SUCHITRA JENA VS	SAPAN KUMAR LENKA VS	// CRR1 /71 /2025 ()	
308	D-ABLAPL/10107/2025	STATE OF ODISHA M. MADHUSUDAN REDDY @ MANOHAR REDDY VS	MANOJ KUMAR MOHANTY VS	// NIHALPRASAD /53 /2025 ()	
309	D-ABLAPL/10110/2025	STATE OF ODISHA BASUDEB SATHUA @ PINTHU VS	MITU KUMAR BISWAL VS	// SAMBALPUR TOWN /33 /2024 ()	AOD20240000430C202500010
310	D-ABLAPL/10111/2025	STATE OF ODISHA M.MADHUSUDAN REDDY @ MANOHAR REDDY VS	MANOJ KUMAR MOHANTY VS	// NIHALPRASAD /54 /2025 ()	
311	D-ABLAPL/10114/2025	STATE OF ODISHA GIRIDHARI PARIDA VS	SUSANTA KUMAR BARAL VS	// BARAMBA /61 /2025 ()	AOR20220001297C202500090
312	D-ABLAPL/10116/2025	STATE OF ODISHA SUGULU SETHI @ MANORANJAN SETHY VS	PRAKASH KUMAR MISHRA VS	// NARASINGHPUR /244 /2022 ()	
313	D-ABLAPL/10118/2025	STATE OF ODISHA ROHITA ROUT VS	DIPANKAR ACHARYA VS	// HEMGIR /90 /2025 ()	
314	D-ABLAPL/10119/2025	STATE OF ODISHA SUSHIL KUMAR PANDA @ LUCKY VS	PRAKASH CHANDRA DASH VS	// NIKIRAI /203 /2024 ()	
315	D-ABLAPL/10120/2025	STATE OF ODISHA SOUMYA RANJAN MOHAPATRA VS	ANUP UDAYA SENAPATI VS	// KHANDAGIRI P.S. /703 /2024 ()	
316	D-ABLAPL/10121/2025	STATE OF ODISHA MANAS KUMAR BEHERA VS	PRAKASH CHANDRA DASH VS	// MARSHAGHAI /33 /2025 ()	
317	D-ABLAPL/10122/2025	STATE OF ODISHA GOPA BALLAV NAIK VS	CHIRANJIB ROUT VS	// COLLIERY /168 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/10123/2025	CHANDAN NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /268 /2025 () //	
319	D-ABLAPL/10124/2025	BABU DASH @ KAMALAKANTA DASH VS STATE OF ODISHA	RAMAKANTA PANDA VS	SAHADEV KHUNTA /104 /2025 () //	AOD20240000348C202500011
320	D-ABLAPL/10125/2025	BISWO RANJAN PALEI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	INDUSTRIAL ESTATE PS /74 /2025 () //	AOR20220001591C202500013
321	D-ABLAPL/10126/2025	LIKUNA DHAL VS STATE OF ODISHA	MANORANJAN DAS VS	NIHALPRASAD /57 /2025 () //	AOR20220000053C202500029
322	D-ABLAPL/10127/2025	MANTUA @ RANJIT JENA VS STATE OF ODISHA	MANORANJAN DAS VS	NIHALPRASAD /57 /2025 () //	AOR20220000053C202500028
323	D-ABLAPL/10131/2025	KHALI PRADHAN VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	BANAPUR P.S. /290 /2021 () //	
324	D-ABLAPL/10132/2025	RABI NARAYAN NANDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /49 /2025 () //	
325	D-ABLAPL/10133/2025	LACHHAMAN PARIDA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	PANDAPADA /52 /2025 () //	
326	D-ABLAPL/10138/2025	BHARAT CHANDRA SANKHUA VS STATE OF ODISHA	SURYA PRAKASH MANAGARAJ VS	NANDIPADA /81 /2025 () //	
327	D-ABLAPL/10139/2025	KSHIROD CHANDRA NAYAK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	NANDIPADA /74 /2025 () //	
328	D-ABLAPL/10147/2025	JAGAMOHAN PATRA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	GOLANTHARA (BERHAMPUR) /538 /2023 () //	
329	D-ABLAPL/10149/2025	DEBA PRASAD DHAL	RAJ KISHOR SWAIN	TANGI /219 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/10151/2025	MANORANJAN NAYAK	DURGA PRASAD PATNAIK	ASKA /97 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/10152/2025	R. CHANDRA SEKHAR REDDY	DURGA PRASAD PATNAIK	ASKA /97 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/10158/2025	SHAIK IMRAN ALI @ SHEIK IMRAN ALLI	SUSHANTA HARICHANDAN	BHADRESWAR /50 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/10162/2025	SISHUMA KHUNTIA @ SUSAMA	SANTOSH KUMAR MAHANTY	KODALA /629 /2024	AOD20240000242C202500055
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/10165/2025	SK.WASIM EKRAM @ SK. GUDDU	SANDEEP RAJ PANDA	KEONJHAR SADAR /132 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/10166/2025	AKASH KUMAR SAHU	BIJAYA KUMAR RAGADA	JHARSUGUDA /60 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/10168/2025	SK. WASIM EKRAM @ SK. GUDDU	SANDEEP RAJ PANDA	TELKOI /50 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/10169/2025	RAKESH BEHERA @ DHUSA	ABHISIDDHANTA SAHOO	PIPLI /186 /2024	AOR20220000014C202500014
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/10170/2025	TARUN BEHERA	SUSANTA KUMAR SAHU	ATTABIRA /54 /2025	AOR20240001059C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/10172/2025	SK. WASIM EKRAM @ SK. GUDDU	SANDEEP RAJ PANDA	TELKOI /49 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/10173/2025	SK. WASIM EKRAM @ SK. GUDDU	SANDEEP RAJ PANDA	KANJIPANI /26 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/10178/2025	STATE OF ODISHA JAYADEV JOSHI VS	BIBHUTI BHUSAN SWAIN VS	// BANARAPAL /55 /2025 ()	
342	D-ABLAPL/10179/2025	STATE OF ODISHA SK. WASIM EKRAM @ SK.GUDDU VS	SANDEEP RAJ PANDA VS	// KANJIPANI /25 /2025 ()	
343	D-ABLAPL/10181/2025	STATE OF ODISHA LAXMIDHAR BEHERA VS	PRASANT KUMAR BARIK VS	// SABARANG /42 /2025 ()	
344	D-ABLAPL/10185/2025	STATE OF ODISHA NAROTTAM MOHANTY VS	MANAS KUMAR CHAND VS	// / 0 ()	
345	D-ABLAPL/10189/2025	STATE OF ODISHA NAROTTAM MOHANTY VS	MANAS KUMAR CHAND VS	// / 0 ()	
346	D-ABLAPL/10191/2025	STATE OF ODISHA SIBA CHARAN MALLICK VS	SAMBIT SAMAL VS	// BIRIDI PS /330 /2024 ()	
347	D-ABLAPL/10193/2025	STATE OF ODISHA UDHAB PRADHAN @ BATU PRADHAN VS	SURYAKANTA DWIBEDI VS	// NAYAGARH SADAR /29 /2023 ()	
348	D-ABLAPL/10194/2025	STATE OF ODISHA SARANGADHARA PATALASINGH @ SARANGADHARA VS	ANJIB KUMAR BHANJADEO VS	// KHURDA P.S. /84 /2021 ()	
349	D-ABLAPL/10196/2025	STATE OF ODISHA PRAVAT @ PRABHAT BISWAL VS	PRASANTA KUMAR BARIK VS	// BONTH /42 /2025 ()	
350	D-ABLAPL/10197/2025	STATE OF ODISHA SAMIR SUNDARAY @ SAMEER SUNDARAY VS	ACHYUTANANDA PATTANAIAK VS	// BEGUNIA P.S. /110 /2025 ()	
351	D-ABLAPL/10199/2025	STATE OF ODISHA RANJAN KUMAR NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	// CHHENDIPADA /143 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/10200/2025	NIRANJAN ROUT VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// () //	
353	D-ABLAPL/10203/2025	ABHIRAM DIGAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	GOCHHAPADA /120 /2023 () //	
354	D-ABLAPL/10204/2025	BIKASH RANASINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA P.S. /117 /2025 () //	
355	D-ABLAPL/10210/2025	SARIF KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA P.S. /117 /2025 () //	
356	D-ABLAPL/10211/2025	BISWORANJAN BALABANTARAY @ PAPU BALABANTARAY VS STATE OF ODISHA	DEBASREE PARIDA VS	DELANGA /115 /2025 () //	
357	D-ABLAPL/10214/2025	SAROJ KUMAR SARANGI @ BABU SARANGI VS STATE OF ODISHA	GOURI MOHAN RATH VS	SAHADEV KHUNTA /104 /2025 () //	
358	D-ABLAPL/10216/2025	BIJAY KUMAR SAHU @ TUTU SAHU VS STATE OF ODISHA	GOURI MOHAN RATH VS	SAHADEV KHUNTA /104 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :03/04/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/1/2023 ARBA/1/2023	SURESH CHANDRA MISHRA MP		8/2025
2	D-ARBP/63/2022 ARBP/63/2022	INDIAN NATIONAL TRUST FOR ART AND CULTURAL HERITAGE CONSERVATION INSTITUTE,BBSR MP		10/2025
3	D-LAA/8471/2025 LAA/ /	BIRANCHI PATEL MP	SUSHANTA KUMAR JOSHI	81/2025
4	D-CONTC/29519/2024 CONTC/5330/2024	ROJALIN OJHA MP		140/2025
5	D-RPFAM/13438/2025 RPFAM/ /	BAPI @ BIRENDRA BEHERA MP	CHITTA RANJAN PATTNAIK	160/2025
6	D-MATA/12674/2025 MATA/ /	SWEETY@RASHMITA PADHEE@PANDA MP	LAXMINARAYAN PATEL	200/2025
7	D-CMAPL/12778/2025 CMAPL/113/2025	MANAS RANJAN DAS MP	BISWAMBAR MOHANTY	201/2025
8	D-MATA/12544/2025 MATA/ /	SWETA @ SITADEVI MAJHI MP	PABITRA KUMAR NAYAK	201/2025
9	D-CMAPL/13549/2025 CMAPL/ /	BHIKARI CHARAN SAHOO MP	PRASANT KUMAR KHUNTIA	202/2025
10	D-MATA/12548/2025 MATA/ /	SWETA @ SITADEVI MAJHI MP	PABITRA KUMAR NAYAK	202/2025
11	D-CMAPL/13549/2025 CMAPL/ /	BHIKARI CHARAN SAHOO MP	PRASANT KUMAR KHUNTIA	203/2025
12	D-MATA/36/2021 MATA/36/2021	K. SANTOSH KUMAR RAO MP	GYANENDRA CHANDRA SWAIN	203/2025
13	D-CMAPL/13552/2025 CMAPL/ /	SHREE JAGANNATH RICE MILL,JAGATSINGHPUR MP	PRASANT KUMAR KHUNTIA	204/2025
14	D-CMAPL/13552/2025 CMAPL/ /	SHREE JAGANNATH RICE MILL,JAGATSINGHPUR MP	PRASANT KUMAR KHUNTIA	205/2025
15	D-FAO/452/2023 FAO/452/2023	STATE OF ODISHA MP		238/2025
16	D-FAO/13462/2025 FAO/ /	BISHWANATH MEHER MP	SUKANTA KUMAR MISHRA	239/2025
17	D-FAO/8791/2025 FAO/ /	D.M.,M/S ORIENTAL INSURANCE CO. LTD. MP	AKHIL KUMAR KHAN	240/2025
18	D-FAO/8791/2025 FAO/ /	D.M.,M/S ORIENTAL INSURANCE CO. LTD. MP	AKHIL KUMAR KHAN	241/2025
19	D-FAO/9336/2025 FAO/ /	SANJAY KUMAR ROUT MP	PRADEEP KUMAR KHUNTIA	242/2025
20	D-CRLREV/9538/2025 CRLREV/ /	K. DURUJA @ DURJYODHAN PATRA MP	BHABANI SANKAR DAS	267/2025
21	D-CRLREV/10135/2025 CRLREV/ /	POTNURU SRINIVAS RAO MP	RABINDRA NATH PRUSTY	268/2025
22	D-CRLREV/10135/2025 CRLREV/ /	POTNURU SRINIVAS RAO MP	RABINDRA NATH PRUSTY	269/2025
23	D-CRLREV/14365/2024 CRLREV/246/2024	DEBENDRA NARAYAN PATTANAIAK MP	M/S.J.R.DASH, A.K.MOHANTY	270/2025
24	D-BLAPL/4451/2025 BLAPL/2889/2025	ARUP RANJAN JENA MP	SOUBHAGYA SWAIN	420/2025
25	D-BLAPL/3843/2025 BLAPL/1444/2025	MD. TAUHID ANSARI MP		421/2025
26	D-BLAPL/26394/2024	AJAYA MOHAPATRA @ MUNA		

	BLAPL/8883/2024	MP		422/2025
27	D-BLAPL/3177/2025	BIKASH KUMAR KHATUA	NIRANJAN PANDA	
	BLAPL/1300/2025	MP		423/2025
28	D-RSA/31905/2024	CHANDRAKALA SHAH	ANUPAM DASH	
	RSA/263/2024	MP		487/2025
29	D-RSA/158/2020	PRAVAKAR SAHOO	PRANAB KUMAR SAMANTRAY	
	RSA/158/2020	MP		488/2025
30	D-RSA/13428/2025	SAMBARI PRADHAN	DHANANJAYA MUND	
	RSA/ /	MP		489/2025
31	D-RSA/13428/2025	SAMBARI PRADHAN	DHANANJAYA MUND	
	RSA/ /	MP		490/2025
32	D-RSA/13428/2025	SAMBARI PRADHAN	DHANANJAYA MUND	
	RSA/ /	MP		491/2025
33	D-RSA/13435/2025	GOPALO PRADHANO	DHANANJAYA MUND	
	RSA/ /	MP		492/2025
34	D-RSA/13435/2025	GOPALO PRADHANO	DHANANJAYA MUND	
	RSA/ /	MP		493/2025
35	D-RSA/13435/2025	GOPALO PRADHANO	DHANANJAYA MUND	
	RSA/ /	MP		494/2025
36	D-RSA/13500/2025	LATARANI RAY	SAIBRATA RATH	
	RSA/ /	MP		495/2025
37	D-CMP/13427/2025	NIBEDITA RATHA	GOPINATH MISHRA	
	CMP/ /	MP		517/2025
38	D-CMP/13502/2025	BISHNUPRIYA PANDA	ABHISHEK DASH	
	CMP/ /	MP		518/2025
39	D-CMP/13473/2025	SUJAY SHANKER SINGHDEO	RAJENDRA KUMAR MUND	
	CMP/ /	MP		519/2025
40	D-CMP/13509/2025	GOPAL CHANDRA BARIK	GANYA RANJAN MAHAPATRA	
	CMP/ /	MP		520/2025
41	D-CMP/13476/2025	PRATAP CHANDRA NIMAI	RAMESH CHANDRA PRADHAN	
	CMP/ /	MP		521/2025
42	D-CMP/13519/2025	RAMACHANDRA BEHERA	AJAYA KUMAR JENA	
	CMP/ /	MP		522/2025
43	D-CMP/13529/2025	PARTHAPRATIMA RAY	AJODHYA RANJAN DASH	
	CMP/ /	MP		523/2025
44	D-CMP/13542/2025	SUBHAKANT SAHOO	DEBA NARAYAN PATNAIK	
	CMP/ /	MP		524/2025
45	D-CMP/13525/2025	DILIP KUMAR AGRAWAL @ BANKA	SARATHI JYOTI MOHANTY	
	CMP/ /	MP		525/2025
46	D-ABLAPL/32796/2024	ASIM @ASWINI NAIK		
	ABLAPL/13413/2024	MP		757/2025
47	D-ABLAPL/8226/2025	JAGAN MOHAN GIRI	RAMAKANTA DAS	
	ABLAPL/3380/2025	MP		758/2025
48	D-ABLAPL/5060/2025	DEEPAK KUMAR PARIDA		
	ABLAPL/1919/2025	MP		759/2025
49	D-ABLAPL/37976/2024	DADIK DIGAL		
	ABLAPL/14617/2024	MP		760/2025
50	D-ABLAPL/2006/2025	MITHU @ PRITAM NAYAK @ PREETAM NAYAK		
	ABLAPL/1481/2025	MP		761/2025
51	D-ABLAPL/700/2025	SK RAJIT @ SK RAJI		
	ABLAPL/315/2025	MP		762/2025
52	D-CRLMC/31996/2024	RINKU@SIMANCHAL NAHAK@ NAYAK@BIKRAM KUMAR NAYAK		
	CRLMC/4091/2024	MP		944/2025
53	D-CRLMC/10046/2025	SAGAR RANJAN PRADHAN	SUKANTA KUMAR DALAI	
	CRLMC/ /	MP		945/2025
54	D-CRLMC/26383/2024	SAROJ KUMAR DASH		
	CRLMC/4034/2024	MP		946/2025
55	D-CRLMC/5376/2025	MAHENDRA KUMAR BEHERA	UMESH CHANDRA MOHANTY	
	CRLMC/783/2025	MP		947/2025
56	D-CRLMC/10028/2025	SAILABALA MISHRA	PARTHA SARATHI DAS	
	CRLMC/ /	MP		948/2025
57	D-CRLMC/8524/2025	INAYAT KHAN @ DISKO @ ANAYAT QUADRI KHAN MOHAPATRA		
	CRLMC/1150/2025	MP		949/2025

58	D-CRLMC/10098/2025 CRLMC/ /	NIBASH CHANDRA NAYAK MP	NIRANJAN PANDA	950/2025
59	D-CRLMC/10130/2025 CRLMC/ /	ARUP AVISHEK BEHERA MP	BIDYALOK MOHAPATRA	951/2025
60	D-CRLMC/10130/2025 CRLMC/ /	ARUP AVISHEK BEHERA MP	BIDYALOK MOHAPATRA	952/2025
61	D-CRLMC/4818/2023 CRLMC/4818/2023	AJAYA MOHAPATRA@MUNA MP		953/2025
62	D-CRLMC/9592/2025 CRLMC/1305/2025	VINAY PRAVIN GUAL MP	ANSHUL TIWARI	954/2025
63	D-CRLMC/10167/2025 CRLMC/ /	BHABANI SHANKAR LENKA MP	BHAGABAT PRASAD RATH	955/2025
64	D-CRLMC/7631/2025 CRLMC/ /	NIHAR AGARWAL MP	BIBHU PRASAD MOHANTY	956/2025
65	D-CRLMC/10186/2025 CRLMC/ /	SUMANTA KUMAR MOHAPATRA MP	SURAJ MOHANTY	957/2025
66	D-CRLA/10056/2025 CRLA/ /	BACHAN DIGAL MP	BIBHU PRASAD CHHUALSINGH	984/2025
67	D-CRLA/10056/2025 CRLA/ /	BACHAN DIGAL MP	BIBHU PRASAD CHHUALSINGH	985/2025
68	D-CRLA/10031/2025 CRLA/ /	SIBA BEHERA MP	BIBHU PRASAD DAS	986/2025
69	D-CRLA/10031/2025 CRLA/ /	SIBA BEHERA MP	BIBHU PRASAD DAS	987/2025
70	D-CRLA/8239/2025 CRLA/ /	KHILO RANJU @ CHANTI @ BISHANT @ MP	PRASHANT KUMAR JENA	988/2025
71	D-CRLA/10109/2025 CRLA/ /	SANJEEV KUMAR MP	RAKESH KUMAR DAS	989/2025
72	D-CRLA/488/2018 CRLA/488/2018	CHANDRA MOHAN@MOHAN SINGH MP	BIJAYA KUMAR RAGADA,	990/2025
73	D-CRLA/6868/2025 CRLA/ /	SASHIDHAR BHOI MP	PRAVASHA PUJAREE PARIDA	991/2025
74	D-WA/13384/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH, A.G.A.	1802/2025
75	D-WA/13384/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH, A.G.A.	1803/2025
76	D-WA/13468/2025 WA/ /	NATIONAL HEALTH MISSION, ODISHA MP	RAMDAS ACHARY	1804/2025
77	D-WA/13468/2025 WA/ /	NATIONAL HEALTH MISSION, ODISHA MP	RAMDAS ACHARY	1805/2025
78	D-WA/13468/2025 WA/ /	NATIONAL HEALTH MISSION, ODISHA MP	RAMDAS ACHARY	1806/2025
79	D-WA/13507/2025 WA/ /	AJAYA KUMAR SARANGI MP	PRAMOD KUMAR NAYAK	1807/2025
80	D-WA/13492/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH, A.S.C.	1808/2025
81	D-WA/13492/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH, A.S.C.	1809/2025
82	D-WA/13492/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH, A.S.C.	1810/2025
83	D-WA/13493/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH, A.S.C.	1811/2025
84	D-WA/13493/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH, A.S.C.	1812/2025
85	D-WA/13496/2025 WA/ /	STATE OF ODISHA MP	DEBASIS TRIPATHY, A.G.A.	1813/2025
86	D-WA/13496/2025 WA/ /	STATE OF ODISHA MP	DEBASIS TRIPATHY, A.G.A.	1814/2025
87	D-WA/13497/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	1815/2025
88	D-WA/13497/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	1816/2025
89	D-WA/13497/2025	STATE OF ODISHA	JATESWAR NAYAK, A.G.A.	

	WA/ /	MP		1817/2025
90	D-WA/13528/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		1818/2025
91	D-WA/13528/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		1819/2025
92	D-WA/13510/2025	STATE OF ODISHA	AISHWARYA DASH, A.S.C.	
	WA/ /	MP		1820/2025
93	D-WA/13510/2025	STATE OF ODISHA	AISHWARYA DASH, A.S.C.	
	WA/ /	MP		1821/2025
94	D-WA/13551/2025	DIRECTOR GENERAL AND INSPECTOR GENERAL OF CUSTOMS AND EXCISE	NEERAJ KUMAR PANDA, I.A.S.C	
	WA/ /	MP		1822/2025
95	D-WA/13551/2025	DIRECTOR GENERAL AND INSPECTOR GENERAL OF CUSTOMS AND EXCISE	NEERAJ KUMAR PANDA, I.A.S.C	
	WA/ /	MP		1823/2025
96	D-WA/13551/2025	DIRECTOR GENERAL AND INSPECTOR GENERAL OF CUSTOMS AND EXCISE	NEERAJ KUMAR PANDA, I.A.S.C	
	WA/ /	MP		1824/2025
97	D-WA/13532/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A.	
	WA/ /	MP		1825/2025
98	D-WA/13532/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A.	
	WA/ /	MP		1826/2025
99	D-WP(C)/9737/2025	HINABANDHU NAIK	KSHIROD KUMAR ROUT	
	WP(C)/7239/2025	MP		5536/2025
100	D-WP(C)/9731/2025	LAXMAN KALATA	KSHIROD KUMAR ROUT	
	WP(C)/7249/2025	MP		5537/2025
101	D-WP(C)/39233/2024	AMAR KUMAR SAHU		
	WP(C)/23147/2024	MP		5538/2025
102	D-WP(C)/13405/2025	BIKRAM KISHORE SAHOO	ARUN KUMAR PATRA	
	WP(C)/ /	MP		5539/2025
103	D-WP(C)/13396/2025	RAKESH KUMAR MISHRA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		5540/2025
104	D-WP(C)/32288/2024	SAROJINI RAITA	SRINIVAS MOHANTY	
	WP(C)/18225/2024	MP		5541/2025
105	D-WP(C)/13386/2025	SIPRARANI MUDULI	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		5542/2025
106	D-WP(C)/13397/2025	PRADIPTA KUMAR PANDA	SANJIV JOSHI	
	WP(C)/ /	MP		5543/2025
107	D-WP(C)/13387/2025	SRADHANJALI JENA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		5544/2025
108	D-WP(C)/13409/2025	RANJAN KUAMR SINGH	TUNA SAHU	
	WP(C)/ /	MP		5545/2025
109	D-WP(C)/6359/2025	MAHAMMAD RAYYAN ANSARI	PRAKASH KUMAR MISHRA	
	WP(C)/5030/2025	MP		5546/2025
110	D-WP(C)/11869/2025	M/S. SEVEN STARS INTELLIGENT SECURITY	ANUP KUMAR BISHYAK	
	WP(C)/8698/2025	MP		5547/2025
111	D-WP(C)/13411/2025	PRINCIPAL, M/S.SUDDHANANDA RESIDENCE	NARESH CHANDRAN DEBATTACK	
	WP(C)/ /	MP		5548/2025
112	D-WP(C)/13412/2025	JITENDRA KUMAR NAYAK	ASHOK KUMAR MOHAPATRA	
	WP(C)/ /	MP		5549/2025
113	D-WP(C)/13388/2025	DILLIP KUMAR SAHOO	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		5550/2025
114	D-WP(C)/12625/2025	NIRANJAN MOHANTY	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/9456/2025	MP		5551/2025
115	D-WP(C)/54679/2024	SANGHAMITRA AGRO INDUSTRIES, GANJESWAR	SURAJ MOHANTY	
	WP(C)/264/2025	MP		5552/2025
116	D-WP(C)/9217/2025	MANJEET PRASAD SHUKLA	SADAYA LAXMI PATNAIK	
	WP(C)/6975/2025	MP		5553/2025
117	D-WP(C)/13414/2025	M/S FIREWATTER DISTILLERIES PVT. LTD	BIRAJA PRASAD ANNA DAS	
	WP(C)/ /	MP		5554/2025
118	D-WP(C)/13421/2025	NARENDRA PRATAP SEKHAR DEO	AMIYA KUMAR MISHRA	
	WP(C)/ /	MP		5555/2025
119	D-WP(C)/13423/2025	SHANTANU KUMAR PADHAN	SUDHASHREE PASAYAT	
	WP(C)/9449/2025	MP		5556/2025
120	D-WP(C)/13424/2025	RANJITA MAHUNTA	AMLAN SHAKTI PAUL	
	WP(C)/ /	MP		5557/2025

121	D-WP(C)/13403/2025 WP(C)/ /	MADAN MOHAN PATRA MP	SANJIV JOSHI	5558/2025
122	D-WP(C)/13389/2025 WP(C)/ /	DILLIP KUMAR SAHOO MP	SUKANTA KUMAR DALAI	5559/2025
123	D-WP(C)/13425/2025 WP(C)/ /	ITEESHREE ROUT MP	LAXMIKANTA MOHANTY	5560/2025
124	D-WP(C)/13429/2025 WP(C)/ /	MAMATA DAS MP	LAXMIKANTA MOHANTY	5561/2025
125	D-WP(C)/13430/2025 WP(C)/9447/2025	ITEESHREE SWAIN MP	LAXMIKANTA MOHANTY	5562/2025
126	D-WP(C)/13404/2025 WP(C)/ /	ANIL KUMAR SAHU MP	SUKANTA KUMAR DALAI	5563/2025
127	D-WP(C)/13390/2025 WP(C)/ /	DILLIP KUMAR SAHOO MP	SUKANTA KUMAR DALAI	5564/2025
128	D-WP(C)/13419/2025 WP(C)/ /	M/S. MILAN AGENCY MP	SUKANTA KUMAR DALAI	5565/2025
129	D-WP(C)/10516/2025 WP(C)/7632/2025	PADMA JAGARANGA MP	LAXMIKANTA MOHANTY	5566/2025
130	D-WP(C)/23021/2024 WP(C)/13321/2024	BIJAYANANDA BEHERA MP		5567/2025
131	D-WP(C)/13434/2025 WP(C)/ /	DEBENDRA NATH DAS MP	SOMA PATNAIK	5568/2025
132	D-WP(C)/1637/2023 WP(C)/1637/2023	ASHOK KUMAR ROUT MP	BIMBISAR DASH	5569/2025
133	D-WP(C)/13437/2025 WP(C)/ /	CHINMAYEE MOHAPATRA MP	BRAJA MOHAN SARANGI	5570/2025
134	D-WP(C)/6943/2025 WP(C)/5503/2025	MAHANTA PRADIPTA KUMAR DAS MP	KABIRAJ PRADHAN	5571/2025
135	D-WP(C)/13440/2025 WP(C)/ /	MANORANJAN DAS MP	JAGAJIBAN PRADHAN	5572/2025
136	D-WP(C)/13420/2025 WP(C)/ /	SATYAPIR SAHOO MP	SUKANTA KUMAR DALAI	5573/2025
137	D-WP(C)/13445/2025 WP(C)/ /	SURENDRA ROHIDAS MP	SIDHARTH SHANKAR PADHY	5574/2025
138	D-WP(C)/13446/2025 WP(C)/ /	DILLIP KUMAR SAHOO MP	AKSHAYA KUMAR PANDEY	5575/2025
139	D-WP(C)/13448/2025 WP(C)/9455/2025	PRASANNA KU. MOHANTY MP	SUBRAT KUMAR KAR	5576/2025
140	D-WP(C)/13450/2025 WP(C)/9463/2025	SARAT CH. MOHAPATRA MP	SUBRAT KUMAR KAR	5577/2025
141	D-WP(C)/13456/2025 WP(C)/ /	PRASHANT KUMAR SAHU MP	UMA CHARAN MISHRA	5578/2025
142	D-WP(C)/36009/2022 WP(C)/36009/2022	MANORANJAN PRADHAN MP	TUSAR KUMAR MISHRA	5579/2025
143	D-WP(C)/13466/2025 WP(C)/ /	DILLIP KUMAR MOHANTA MP	RAMDAS ACHARY	5580/2025
144	D-WP(C)/13467/2025 WP(C)/ /	KHIROD PRASAD ROUT MP	BUDHADEV ROURAY	5581/2025
145	D-WP(C)/10281/2025 WP(C)/7848/2025	SANJUKTA SOREN MP	SASANKA SEKHAR PAIKRAY	5582/2025
146	D-WP(C)/13470/2025 WP(C)/ /	M/S. TATA PROJECTS LTD., KHURDA MP	ADHIRAJ MOHANTY	5583/2025
147	D-WP(C)/6773/2025 WP(C)/5389/2025	BINAPANI MOHANTA MP		5584/2025
148	D-WP(C)/13474/2025 WP(C)/ /	KISHORE CHANDRA MAJHI MP	DEEPALI MAHAPATRA	5585/2025
149	D-WP(C)/13479/2025 WP(C)/ /	MAHENDRA PANDA MP	SURESH KUMAR CHOUDHURY	5586/2025
150	D-WP(C)/13490/2025 WP(C)/ /	BAIDYANATH RELIABLE MOTORS, GANJAM MP	SM DHARTHA SANKAR RAY	5587/2025
151	D-WP(C)/13501/2025 WP(C)/ /	S.KEERTHI KUMAR MP	ASHOK KUMAR PANIGRAHI	5588/2025
152	D-WP(C)/13499/2025	M/S SNBD AND CONSTRUCTION, JAKHAPUR MP	PRATEEK PURHRA	

	WP(C)/ /	MP		5589/2025
153	D-WP(C)/13503/2025	MAHANTA KAUSAL KISHORE DAS	SUNKURU SUDHAKAR RAO	
	WP(C)/ /	MP		5590/2025
154	D-WP(C)/13506/2025	DEBASISH DAS	SUBHENDU KUMAR NAYAK	
	WP(C)/ /	MP		5591/2025
155	D-WP(C)/11487/2025	SWARANALATA SAMAL	PRAKASH CHANDRA DASH	
	WP(C)/ /	MP		5592/2025
156	D-WP(C)/6439/2015	SHIVRAM DEHURY	M/S.ULLASH CH.MOHANTY	
	WP(C)/6439/2015	MP		5593/2025
157	D-WP(C)/13512/2025	KAMAL AGRAWAL	AMIT PRASAD BOSE	
	WP(C)/ /	MP		5594/2025
158	D-WP(C)/13516/2025	TILOTAMA DIGAL	SUSANTA KUMAR LENKA	
	WP(C)/ /	MP		5595/2025
159	D-WP(C)/13522/2025	PRASANT CHOUDHARY	RAJKISHORE SWAIN	
	WP(C)/ /	MP		5596/2025
160	D-WP(C)/11219/2025	SARAT CHANDRA HARICHANDAN	BANAMALI SAHOO 1	
	WP(C)/8286/2025	MP		5597/2025
161	D-WP(C)/13543/2025	JHARANA DIGAL	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		5598/2025
162	D-WP(C)/13544/2025	SCHOOL MANAGING COMMITTEE OF HARIPUR	PRANALY KUMAR SWAIN, HARIPUR	
	WP(C)/ /	MP		5599/2025
163	D-WP(C)/13546/2025	SUNITA SAHU	KHAN MAHMOODUL HASAN NIAMATI	
	WP(C)/ /	MP		5600/2025
164	D-WP(C)/13548/2025	RATHI STEEL AND POWER LTD, NEW DELHI	SHRUTYA SMRUTI MOHANTY	
	WP(C)/ /	MP		5601/2025
165	D-WP(C)/13550/2025	SOUMYA KANTA MANDAL	BIPLABA P.B. BAHALI	
	WP(C)/ /	MP		5602/2025